GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5912 ANSWERED ON:03.05.2010 INSURANCE SCHEME FOR DISABLED Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Karnataka has sent a proposal to the Union Government seeking financial assistance to implement insurance scheme for persons with disabilities in collaboration with the Union Government and National Trust in December 2007;
- (b) if so, whether the Union Government has considered the request of the Karnataka Government;
- (c) if so, the reasons for delay in releasing the funds for this project; and
- (d) the time by which the said amount is likely to be released?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

- (a): The State Government of Karnataka had sent a proposal in December 2007 on the proposed insurance scheme of the National Trust.
- (b) to (d): National Trust is already implementing a health insurance scheme called 'Niramaya' for the persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities in Karnataka and all other States except Jammu & Kashmir. Under the scheme, insurance cover upto Rs.1.00 lakh has been provided. So far, enrollment of 92,046 beneficiaries have been done including 2977 from Karnataka. Claim settlement of Rs.1.05 crore of 1,035 beneficiaries have been done. This includes claim of Rs.7.80 lakhs of 45 beneficiaries from Karnataka.